NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CA 207/15	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Omega Hospitals P. Ltd.
	TP 158/16	For hearing	621A	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJIP. FOHN
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ORDER

Matter is listed today for hearing. Proxy Counsel for Petitioner is present. He requested time and further requested to list it on 28/11/2017. Hence list it on 28/11/2017.

Member (T)

Member (J)